

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 4083
TO BE ANSWERED ON 07.04.2022**

BENEFITS OF E-SHRAM REGISTRATION

4083. SHRI KUMAR KETKAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of Common Service Centre (CSC) and Aadhaar Kendra which were increased for e-Shram registration, the details thereof, State-wise and city-wise;**
- (b) whether accidental and disability insurance under Pradhan Mantri Suraksha Bima Yojana is just for one year, if so, whether Government plans to extend the scheme;**
- (c) details of workers who have received benefits of e-Shram registration, State-wise;**
- (d) Government's plan to keep e-Shram portal as a registration system; and**
- (e) whether the State Government of Uttar Pradesh transferred cash in bank account of 1.5 crores workers under e-Shram benefits, if so, from when and the transferred amount?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The State/UT-wise number of Common Service Centres (CSCs) who have done registrations on eSHRAM is at Annexure-I. All registered workers are entitled to get benefit of an accidental death or disability insurance cover of Rs. 2.0 Lakh for a year, free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). As on 04.04.2022, more than 27 crore unorganised workers have been registered on eSHRAM portal. The State/UT-wise registration of unorganised workers as on 4th April, 2022 is at Annexure-II.

(d): eSHRAM is a dynamic database of unorganised workers in the country.

(e): Government of Uttar Pradesh has paid an amount of Rs. 1246,58,82,000 in the bank accounts of 62,32,941 unorganised workers registered on the eSHRAM portal during the period from 30.01.2022 to 02.03.2022.

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Annexure referred to in reply to Part (a) to (c) of Rajya Sabha Un-starred Question No. 4083 for 07.04.2022 regarding “Benefits of e-SHRAM registration”.

Sl. No.	STATE	No. of CSCs
1	ANDAMAN AND NICOBAR ISLANDS	60
2	ANDHRA PRADESH	8389
3	ARUNACHAL PRADESH	142
4	ASSAM	14404
5	BIHAR	65578
6	CHANDIGARH	150
7	CHHATTISGARH	22693
8	DELHI	4820
9	GOA	100
10	GUJARAT	16055
11	HARYANA	19387
12	HIMACHAL PRADESH	4161
13	JAMMU AND KASHMIR	10067
14	JHARKHAND	21244
15	KARNATAKA	11678
16	KERALA	6423
17	LADAKH	95
18	LAKSHADWEEP	6
19	MADHYA PRADESH	50557
20	MAHARASHTRA	48716
21	MANIPUR	1428
22	MEGHALAYA	886
23	MIZORAM	312
24	NAGALAND	591
25	ODISHA	19834
26	PUDUCHERRY	194
27	PUNJAB	13874
28	RAJASTHAN	22382
29	SIKKIM	68
30	TAMIL NADU	11486
31	TELANGANA	6436
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	58
33	TRIPURA	1754
34	UTTAR PRADESH	130034
35	UTTARAKHAND	7768
36	WEST BENGAL	29782
TOTAL		551612

Annexure referred to in reply to Part (a) to (c) of Rajya Sabha Un-starred Question No. 4083 for 07.04.2022 regarding “Benefits of e-SHRAM registration”.

State/UT- wise registrations done on eSHRAM portal as on 04.04.2022	
State/UT	Total Registrations
UTTAR PRADESH	8,26,54,637
BIHAR	2,80,52,263
WEST BENGAL	2,54,08,453
MADHYA PRADESH	1,56,77,165
ODISHA	1,32,46,993
RAJASTHAN	1,19,45,889
MAHARASHTRA	1,17,86,786
JHARKHAND	89,30,213
GUJARAT	82,24,460
CHHATTISGARH	79,17,717
TAMIL NADU	70,86,677
ASSAM	65,53,020
KARNATAKA	60,66,422
KERALA	58,30,188
PUNJAB	54,05,102
HARYANA	51,69,309
ANDHRA PRADESH	42,49,910
TELANGANA	34,30,184
JAMMU AND KASHMIR	32,17,113
DELHI	31,93,426
UTTARAKHAND	29,39,250
HIMACHAL PRADESH	18,65,966
TRIPURA	8,16,527
MANIPUR	3,80,085
MEGHALAYA	2,07,072
NAGALAND	2,06,160
PUDUCHERRY	1,75,393
CHANDIGARH	1,71,959
ARUNACHAL PRADESH	85,098
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	72,041
MIZORAM	30,890
ANDAMAN AND NICOBAR ISLANDS	27,675
GOA	23,426
LADAKH	22,694
SIKKIM	12,340
LAKSHADWEEP	753
Total	27,10,83,256
